

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.01.2022 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1038 of 2021	Tricounty Premier Hearing Services INC Vs. State Bank of India & Ors.	Nikhil Saswat Acharya	Ashwini Kr. Singh Joydip Mukherjee-R1

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 1043 of 2021	Greymatter Entertainment Pvt. Lts. Vs. Pro Sportify Pvt. Ltd.	Ashkrit Tiwari	
<b>3.</b>	Comp. App. (AT) (Ins) No. 1071 of 2021	PEC Ltd. Vs. Phulchand Exports Pvt. Ltd.	Krishan Kumar	Anando Mukherjee Kumar Anurag Singh Umang Mehta
<b>4.</b>	Comp. App. (AT) (Ins) No. 970 of 2021	Amit Ramesh Ahirrao Vs. Sakharam Tambolkar & Anr.	Vaishnavi Mungekar	Shyam Kapadia Manavendra Kane Aaditya A Pande-R1 Avinash R. Khanolkar
<b>5.</b>	Comp. App. (AT) (Ins) No. 06 of 2022	Shree Bansi Metal and Alloys Pvt. Ltd. Vs. S.S. Alloys Products Pvt. Ltd.	Kartik Khanna	
<b>6.</b>	Comp. App. (AT) (Ins) No. 17 of 2022	Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors.	Nilotpal Shyam	
<b>7.</b>	Comp. App. (AT) (Ins) No. 37 of 2022	Ashwini Kumar Pandey Vs. Harsh Garg Interim Resolution Professional RS seven Lifestyle Pvt. Ltd. & Anr.	Manish Gandhi	

<b>8.</b>	Comp. App. (AT) (Ins) No. 45 of 2022	Magadh Spun Pipe Ltd. Vs. State Bank of India	Dushyant	
<b>9.</b>	Comp. App. (AT) (Ins) No. 47 of 2022	Dhanlaxmi Bank Ltd. Vs. Chandra Prakash Resolution Professional M/S Noida Medicare Centre Ltd & Ors.	Arun Kumar Shukla	
<b>10.</b>	Comp. App. (AT) (Ins) No. 49 of 2022	Manish Jain Vs. Rakesh Bhatia	Manan Batra	

**For Admission (After Notice)**

<b>11.</b>	Comp. App. (AT) (Ins) No. 1035 of 2020	Nidhi Rekhan Vs. Samyak Projects Pvt. Ltd.	Manish Kaushik	Aman Anand
<b>12.</b>	Comp. App. (AT) (Ins) No. 959 of 2021	G. Rabinathan Vs. Prawincharan P. Dwary Resolution Professional of M/S Nijino Trading Pvt. Ltd.	Pallavi R. Dugar	
<b>13.</b>	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	Supriyo Gole Shambo Nandy
<b>14.</b>	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	Sunil K Jain-R1 Priyanka Chouhan-R3
<b>15.</b>	Comp. App. (AT) (Ins) No. 1068 of 2021	IDBI Bank Ltd. Vs. Abhijit Guhathakurta Liquidator of EPC Constructions (India) Ltd.	Akshay Sapre	

**For Hearing**

<b>16.</b>	Comp. App. (AT) (Ins) No. 955 of 2020	Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd.	Soayib Qureshi	Vivek Malik
<b>17.</b>	Comp. App. (AT) (Ins) No. 13 of 2021	Damodar Valley Corporation Vs. Karthik Alloys Ltd. & Ors.	Madhumita Bhattacharjee	Rhea Verma Vishesh K. Srivastava- R2
<b>18.</b>	Comp. App. (AT) (Ins) No. 496 of 2021	Bipin Vazirani Vs. Pebble Bay Developers Pvt. Ltd.	Siddhesh Kotwal	Aayushi Sharma

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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**